

IN THE HIGH COURT OF JHARKHAND AT RANCHI

A. B. A. No. 2962 of 2020

Md. Kamruddin

..... Petitioner

Versus

The State of Jharkhand

..... Opposite Party

CORAM

HON'BLE MR. JUSTICE RAJESH SHANKAR

For the Petitioner:

Mr. Nilesh Kumar

For the State:

Mr. P. D. Agrawal, A.P.P

02/09.09.2020

Call for the case diary from the Court below concerned.

Put up this case after three weeks under the appropriate heading.

In the meantime, no coercive action shall be taken against the petitioner in connection with Karra P.S. Case No. 36/2020, pending in the Court of the Judicial Magistrate, 1st Class, Khunti, subject to the condition that he will cooperate in the investigation.

Satish/-

(RAJESH SHANKAR, J)